in the Fort area of the Nagpur city has been leased to a private person for construction of cinema building:

(b) if so, -what are the details in this regard; and

(c) whether it is also a fact that the same plot was given on lease to the Empire Hotel, Nagpur?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF.SHERSINGH)(2) NoSit

(b) Does not arise.

(c) No Sir.

Coal clearance at the pit-heads

1616. SHRI SITARAM KESRI: Will the Minister of ENERGY be pleased to state:

(a) what was the daily average clearance of coal from the pit-heads as against the daily production in the znonth of April, 1978; and

(b) what are the reasons for slow movement of coal from the pit-hea'is and what measure_s Government have taken to step up the movement of coal?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN); (a) Daily average despatch of coal during April, 1978 was 2,76,500 tonnes as againrt the daily average production of 262,000 tonnes.

(b) Although despatch of coal was more than the production in April, 1978, still inadequate availability of wagons at some of the mines and drop of production in certain others affected the movement of coal. To supplement despatches by rail, increased road movement has been allowed wherever possible. Close coordination is maintained between the Railways and the coal companies for cement in the movement of wagons. Steps have also been taken to increase production in areas where there has been a drop.

N.C.C. units in Orissa

to Questions

1617. SHRI PATITPABAN PRADHAN: DR. HAREKRUSHNA MALLICK: SHRI BHAIRAB CHANDRA MAHANTI:

Will the Minister of DEFENCE be pleased to state:

(a) what is the number of N.C.C. units functioning in Orissa at present; and

(b) what i_s the percentage of students in schools and colleges in Orissa who have joined these N.C.C. units?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) At present, 20 Senior Division N.C.C. Units and 336 Junior Division N.C.C. troops are functioning in Orissa.

(b) In the year 1976-77, approximately 8.07 per cent of college-going students were enrolled in the Senior Division of the N.C.C. As for the percentage of school-going children enrolled in the Junior Division of the N.C.C, figures are not readily available.

Defence Installations in Orissa

1618. SHRI PATITPABAN" PRA-DHAN;

> DR. HAREKRUSHNA MALLICK;

SHRI BHAIRAB CHANDRA MAHANTI;

Wi'l the Minister of DEFENCB b? pleased to state:

(a) whether there is any major Defence installation in Orissa; and

(b) if not, whether Government propose to set up such an installation there in the near future?

THE MINISTER OF DEFENC* (SHRI JAGJIVAN RAM): (a) and (b) Yes, Sir. There are some major

defence installations in Orissa like the Aero-Engine Factory at Sunabeda, and the Proof and Experimental Establishment at Balasore. Action is already in hand for ^fJie setting up of a Cantonment at Gopalpur-on-Sea. A project to set up a Boys Training Establishment of the Navy at Chilka Lake is nearing completion. A Naval Armament Depot i_s also being set up at Koraput.

Supply of coal to Gujarat

1619. SHRI SWAMI DINESH CHANDRA:

SHRI N. K. P. SALVE:

Will the Minister of ENERGY be pleased to stiite:

(a) whether the Gujarat Govern ment has sent an SOS to the Centre for immediate supply of coal to avoid the closure of hundreds of industrial units including textile mills in that State; and

(b) if so, what steps Central Gov ernment have taken or propose to take to provide adequate quantity of coal for the industrial units in that State?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Guj'arat Government have been writing to the Centre regarding shortage of coal being experienced by the industrial units including textile mills in that State.

(b) The principal source of supply of coa] to Gujarat is the Central India Coalfields where coal is available. The Railways have been requested to step up the supply of wagons to this area for movement to Gujarat.

Grant of licence for coal mining to Maharashtra

1620. SHRI S. K. VAISHAMPAYEN: Will the Minister of ENERGY be pleased to state:

(a) whether it is a f^{act} that the Maharashtra Government has written to the Central Government for the grant of a licence for mining coal lor the States' own use, particularly for the thermal power stations; and

(b) if so, what action Central Government have taken or propose to take in the matter?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

(b) The Government of Maharashtra proposes to increase power generation in the State by expanding and installing new thermal power units. Accordingly, they requested the Central Government that they be allowed to take up coal mining for assured supply of coa; to the thermal power stations and also to some other basic industries in the State. Since the Coal India Limited have bean entrusted with the responsibility of exploitation of coai and all the increasing demand in all the States has been taken into consideration while planning for coal production in future, the request from the Maharashtra Government has not been agreed to.

1621. [Transferred to the 22nd August, 1978].

Memorandum regarding problems of the Scheduled Castes and Scheduled Tribes

1622. SHRI DEORAO PATIL:

PROF. N. M. KAMBLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any memorandum dated the 27th December, 1977, from the Parliamentary Forum for the Scheduled Castes and Scheduled Tribes, New Delhi regarding certain measures to be adopted by Government for safe-

trding the interests of the Scheduled Castes and Scheduled Tribes;